

DIVISION BENCH
COURT - II

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1202(KB)2018
IA(I.B.C)/1227(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	THE BAIDYABATI SHEORAPHULI CO-OPERATIVE BANK LTD. VS DEBI FABTECH PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Pranay Agarwal, Adv.] For the liquidator

Ms. Sweta Majumdar, Adv.]

Mr. Mukesh Khanna, Adv.] For the Respondent

ORDER

1. Ld. Counsel appearing on behalf of the Liquidator present. Ld. Counsel appearing on behalf of the Respondent present.
2. **IA(I.B.C)/1227(KB)2024:**
 - a. Ld. Counsel appearing for the Suspended Board Mr. Sesnath Singh submits that he would use a reply affidavit within a period of two weeks' in regard to the claim to be filed by the liquidator.
 - b. List the matter on **13.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**